

**BILL NO. 02 OF 2021**

**THE DELHI APPROPRIATION  
(No. 2) BILL, 2021**



**(As passed by the Legislative Assembly of the National  
Capital Territory of Delhi on 12 March, 2021)**

**THE DELHI APPROPRIATION (No. 2) BILL, 2021**

**A**

**BILL**

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the National Capital Territory of Delhi for the services in respect of the financial year 2021-2022.

BE it enacted by the Legislative Assembly of the National Capital Territory of Delhi in the Seventy-second Year of the Republic of India as follows:-

**Short title.**

1. This Act may be called the Delhi Appropriation (No. 2) Act, 2021.

**Issue of**  
**₹69000,00,00,000/- from**  
**and out of the**  
**Consolidated Fund of the**  
**National Capital Territory**  
**of Delhi for the financial**  
**year 2021-2022.**

2. From and out of the Consolidated Fund of the National Capital Territory of Delhi, there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule, amounting in the aggregate to the sum of **Rupees Sixty Nine Thousand Crore Only** towards defraying the several charges which will come in the course of payment during the financial year 2021-2022 in respect of the services specified in column (2) of the Schedule.

**Appropriation.**

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.



**THE SCHEDULE**  
(See sections 2 and 3)

( In thousand)

**SUMS NOT EXCEEDING**

Dem and No.	Services and Purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
I	II		III	IV	V
1	Legislative Assembly	Revenue	611500	11700	623200
2	General Administration	Revenue	7961550	180750	8142300
3	Administration of Justice	Revenue	11442700	3330100	14772800
		Capital	10000	0	10000
4	Finance	Revenue	3507300	1000	3508300
		Capital	5000	0	5000
5	Home	Revenue	9587900	9500	9597400
		Capital	1030500	0	1030500
6	Education	Revenue	140085250	6900	140092150
		Capital	4819650	0	4819650
7	Medical and Public Health	Revenue	80634290	109810	80744100
		Capital	3694500	0	3694500
8	Social Welfare	Revenue	93266730	400	93267130
		Capital	22328670	0	22328670
9	Industries	Revenue	5739350	550	5739900
		Capital	52200	0	52200
10	Development	Revenue	31499250	2450	31501700
		Capital	8929200	10000	8939200
11	Urban Development and Public Works	Revenue	96630700	1800	96632500
		Capital	88060000	400000	88460000
12	Loans	Capital	15000	0	15000
13	Pensions	Revenue	30000	0	30000
15	Public Debt	Revenue	0	33342100	33342100
		Capital	0	42651700	42651700
	<b>Total</b>		<b>609941240</b>	<b>80058760</b>	<b>690000000</b>

The Bill has been passed by the Legislative Assembly of the National Capital Territory of Delhi on the 12<sup>th</sup> March, 2021.

**Delhi**  
**Dated: 12<sup>th</sup> March, 2021**



**(Ram Niwas Goel)**  
**Speaker,**  
**Legislative Assembly of the**  
**National Capital Territory of Delhi**

